

(b) if so, what are the names of par\* ties, to whom credit has been allowed, in spite of the fact that over one lac rupees are outstanding against them; and

(c) what steps Government propose to take to check this trend?

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Alloy Steels Plant, Durga-pur and Visvesvaraya Iron & Steel Limited, Bhadravati are allowing credit facilities to their customers on commercial consideration On the merits of each case. The sale of materials on credit by these steel plants is not in contravention of the credit squeeze by the Reserve Bank of India.

(b) The names of the parties who have been allowed credit facilities and have more than Rs. 1 lakh outstanding against them, as on 1-1-1980, are as under: —

Name of the plant	Name of the party
Alloy Steels Plant, Durgapur	Bharat Forge Co. Ltd., Pune.
Visvesvaraya Iron & Steel Limited, Bhadravati	(i) Punjab United Forge, Chandigarh. (ii) Vishnu Forge, Mysore, Bangalore.
	(iii) Bharat Forge Co. Ltd., Pune.

(c) Does not arise.

#### Strikes in scientific and research institutions

809. SHRI HARKISHAN SINGH  
SURJEET: SHRI SYED  
SHAHEDULLAH:

Will the Minister of LABOUR be pleased to state:

(a) the names of scientific and research institutions in which strikes or agitations are continuing at present; and

(b) the steps Government propose to take to settle them?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b) Ministry of Labour do not have information separately for scientific and research institutions—This information will be collected and laid on the Table of the House. According to the Department of Science and Technology, however, there is no strike or agitation in any of the CSIR Laboratories.

#### Strikes in multinational concerns

810. SHRI HARKISHAN SINGH  
SURJEET: SHRI SYED  
SHAHEDULLAH:

Will the Minister of LABOUR be pleased to state:

(a) the names of multi-national concerns, their branches and subsidiaries in which strikes are continued for over a month; and

(b) what steps Government propose to take to settle them?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b) Information is not readily available. It is being collected and will be laid on the Table of the House.

Workers killed in industrial accidents

811. SHRI HARKISHAN SINGH  
SURJEET:

SHRI SYED SHAHEDULLAH:

Will the Minister of LABOUR be pleased to state:

I (a) what are the State-wise details of the workers killed or maimed due to industrial accidents in the country during 1979; and

(b) what steps have been taken by Government to strengthen industrial safety?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Statistics relating to industrial